

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 222/230/HDB/2017
NAME OF THE COMPANY	Albany Molecular Research Hyderabad Research Center Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Parthiv Kamdar	Authorised Representative	pkamdar@deloitte.com 9870707096	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mr. Josyula Bhaskar Rao Praxis Counsel for RD (SER)	Advocate ORDER	9160001435	

ORDER

Heard Mr. Parthiv Kamdar, Authorised Representative for the Petitioner and Mr. Josyula Bhaskara Rao for RD (SER). The learned counsel sought two weeks' time to get clarification. Hence, the case is posted to 13.02.2018.

MEMBER (Tech)

MEMBER (Judl)